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CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

06.01.2011

OA No. 03/2010

Mr. P.N. Jatti, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that he does not want to press this OA at this stage and wants to withdraw the same with liberty reserved to him to file substantive OA for the same cause of action.

In view of what has been stated above, the applicant is permitted to withdraw this OA in the aforesaid terms.

The OA is disposed of as having been withdrawn.

copy given vide

No 118/2

7/1/11

Y

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

M.L. Chauhan
(M.L. CHAUHAN)

MEMBER (J)

AHQ